

Overtime allowance to Government employees

2288. SHRI THOMAS KUTHIRAVATTOM: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that overtime allowance to Central Government Employees has been dispensed with as per the recommendation of the last Pay Commission;

(b) whether it is still being paid very liberally to the staff members attached to the Ministries; and

(c) whether the Ministry would issue orders to abolish overtime allowance to these categories also in view of the economic drive launched by Government?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH) (a) to (c) The recommendations of the Fourth Pay Commission that the system of payment of overtime in Govt. offices may be discontinued has been accepted by the Govt. and the modalities of implementation of the recommendations are in the process of finalisation. In the meantime in exceptional cases where compensatory offs cannot be given and the stay beyond office hours becomes unavoidable, compensation for extra work is being paid according to the existing orders on the basis of national pay admissible to concerned employees in the pre-revised scale of pay/slab and it is subject to same terms and conditions as laid down in the existing orders. The amount of overtime paid to staff attached to different ministries is not being centrally monitored.

Demands of employees of Indian Institute of Science, Bangalore

2289. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Employees Association of Indian Institute of Science, Bangalore had conducted a mass Dharna on 23rd July, 1990 for settlement of their demands;

(b) whether they had submitted a charter of demands on 8th March, 1990 to the Prime Minister and to the Ministry of Human Resource Development;

(c) if so, the salient feature of the charter of demands;

(d) whether management is taking any steps to arrive at a negotiated settlement of the demands with Association;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) and (c) In a letter addressed to the Government of India, the Indian Institute of Science Employees Association have demanded negotiations by the Institute on the following items:—

- Date of joining increments
- Overtime Allowance
- Benefits of Long Years of Service
- Service Seniority
- Implementation of Prof. Padmanabhan's Committee Recommendation for 'D' Group Staff
- Security Standing Orders
- Recruitment of Retired/retiring Employees' Children
- Service conditions of Scheme Employees
- Recovery of House Rent Allowance as per the Type of Quarters Allotted and Occupied
- Special Skills
- Subsidised Canteen
- Issue of Uniforms to All Supporting Staff
- Encashment of Earned Leave
- Reimbursement of Lab-cum-Pathological Tests
- Provision of Basic Amenities and Unkeep of Quarters

— Security Protection for all the Quarters.

(a) to (f) The Indian Institute of Science is a Demand University and is managed by an independent Governing Council. The Institute has stated that the meetings of the Negotiation Committee of the Institute with the employees are held regularly and at periodical intervals, and that the employees are aware of the position on each of the demands and constraints of the Institute in conceding some of them.

Introducing second M.A. Economics Programme in Jawaharlal Nehru University

2290. SHRI SAMAR MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Jawaharlal Nehru University, New Delhi is proposing to start a second M.A. Economics programme in its School of International Studies;

(b) if so, the details thereof;

(c) what are the reasons for having two parallel programmes on the same subject in the University;

(d) how much additional resources would be required for the proposed programme;

(e) whether an attempt has been made at a rationalisation of the present programme to correct any perceived imbalances to save scarce resources; and

(f) whether any discussion has taken place in the Academic Council of the said University, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (f) Yes, Sir. Jawaharlal Nehru University has decided to institute M.A. (International Economics) programme in the School of International studies of the University.

According to the information furnished by the University, the newly instituted M.A.

(International Economics) programme is not parallel to the one being offered by the School of Social Sciences as the thrusts of the two programmes are at variance with each other as also the course structure. However, when the matter was discussed by the Academic Council of the University in its meeting held on 11-5-90, the Vice-Chancellor stated that while formulating the course contents for the newly instituted M.A. (International Economics) programme, the School of International Studies may hold consultation with the School of Social Sciences with a view to avoiding duplication and overlapping to the extent feasible and also to ensure that available expertise is put to optimum use.

The University has not finalised the financial requirement for starting the programme.

International conference on environment protection

2291. SHRI KRISHAN LAL SHARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that an international conference on environmental protection of the Himalayas was held in Delhi in April, 1990; and

(b) if so, the main points discussed therein, and the action taken thereon?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) No, Sir. The said Conference was held in Delhi on 30th-31st March, 1990, by the Himalayan Adventure Trust, New Delhi in collaboration with the Indian Mountaineering Foundation.